

DIVISION BENCH
COURT - I

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/171(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	UCO BANK VS GAURAV PODDAR
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Santosh Kumar Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. Tapas Kumar Das, Adv.] For the Guarantor

ORDER

1. Ld.Counsel on both sides present.
2. An affidavit has been filed by the Financial Creditor with respect to the service upon the Corporate Debtor.
3. **Heard. Reserved for orders.**

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)